

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2376
TO BE ANSWERED ON 14TH DECEMBER, 2015

COLD DRINK PRICES AT IITF

2376(H). SHRI DEVJI M. PATEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- a) whether the contractors and cold drink companies have been found to be selling cold drinks at the rate which is almost two times higher than market rate in the recently concluded 35th India International Trade Fair (IITF) at Pragati Maidan in Delhi;
- b) if so, whether the Government has received a number of complaints in this regard and if so, the details thereof;
- c) whether such irregularity has been reported during the last five years and the Government has not taken any action so far and if so, the reasons therefor; and
- d) the action proposed to be taken by the Government against those who are involved in this?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b) : No complaint of overcharging was received in this regard from any visitor/exhibitor during IITF-2015.
- (c) : As far as ITPO is concerned, a few minor complaints were reported in the past and the same were resolved as per license agreement.
- (d) : ITPO has already incorporated relevant clauses in the license agreement to check and curb violations of such nature.
